## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## RAJYA SABHA UNSTARRED QUESTION NO. 1793 ANSWERED ON 07.08.2024

### **Defunct Engineering and MBA Colleges**

#### 1793. SHRI ARUN SINGH:

Will the Minister of *Education* be please to state:

- (a) the number of private Engineering Colleges and MBA Colleges which are defunct and not operating currently;
- (b) the steps taken to facilitate these Colleges to recommence their academic activities; and
- (c) whether there is any plan to promote and assist alternative utilization of these infrastructure to foster national growth, if their standard is below par for continuing academic activities?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (c) All India Council for Technical Education (AICTE), a statutory body under the Ministry of Education, grants approval for conducting courses at diploma, undergraduate and post graduate levels to Technical Institutions, Institutions deemed to be Universities and standalone institutions in the area of Engineering and Technology, Planning, Applied Arts and Crafts, Design, Hotel Management and Catering Technology, Computer Applications, and Management.

Extension of Approval (EoA) is granted to institutions as per relevant clauses of Approval Process Handbook of AICTE. AICTE has informed that, presently, there are 512 Engineering and Technology Institutions and 289 MBA Institutions are in the category of "Break-in" Extension of Approval (EoA)/Hibernation/Not applied for approval in Academic Year 2024-25.

Restoration of intake after "Break-in" EoA is governed by approval process issued by AICTE from time to time. If the standard of Institution is below par for conducting Academic Activities, Approval/EoA for courses is not granted or withdrawn, as the case may be, in accordance with Approval Process Handbook procedures.